

(COPYING DEPARTMENT)

Following records are notified, applicants are requested to supply required stamps within seven days.

NOTIFICATION OF RECORDS			
SL.No.	CASE No.	NAME OF APPLICANT	
1706	WPS-6636/2014	AKOK NANDI	
1690	LPA-183/2011	ALOK NANDI	
1705	WPS-6345/2015	ALOK NANDI	
1709	WPC-3002/2009	ALOK NANDI	
1697	WP(PIL)-1479/2008	ALOK NANDI	
1694	WPC-5879/2015	ALOK NANDI	
1704	WPS-4128/2018	ALOK NANDI	
1698	WPC-2413/2015	ALOK NANDI	
211	WPC-6642/2013	UMA SHANKAR PD. SINGH	
6539	WPS-2597/2017	SUBHASH KUMAR	
4432	WPS-3759/2017	BALRAM MAHTO	
536	WPC-520/2012	A.K. JHA	
713	WPS-3083/2015	SANTOSH KR. YADAV	
922	WPC-5665/2015	L.N. BHOGTA	
483	WPS-5931/2014	UMESH YADAV	
6879	CMP-682/2019	MANOJ KR. SINGH	
1688	CONT(CV.)-134/2016	ALOK NANDI	
1687	CONT(CV.)-134/2016	ALOK NANDI	
1822	CONT(CV.)-907/2019	SUNIL YADAV	
1684	CMP-138/2016	ALOK NANDI	
1873	CONT(CV.)-186/2017	MANOJ KR. PANDIT	
1685	MA-265/2010	ALOK NANDI	
1576	MA-265/2006	KRISHNA YADAV	
10928	LPA-79/1992	MANORANJAN KR. SINHA	
1071	MA-581/2015	I. GOSWAMI	
1744	SA-142/2013	ASHISH RANJAN	
8670	CMP-542/2006	L.N. BHOGTA	
1871	MA-233/2014	VIJAY KR. SINGH	
8696	CMP-324/2021	KRISHNA PRAJAPATI	
10743	SA-90/2013	DEEPAK KR. VERMA	
681	WPC-4187/2018	VIKAS RAM MAHTO	
10885	MA-16/2012	DHARMENDRA KR. MALTIYAR	
10884	MA-15/2012	DHARMENDRA KR. MALTIYAR	
10260	SA-539/2018	CHANDRA SHEKHAR KR.	
323	LPA-285/2020	D.N. YADAV	
1541	MA-81/2010	G.K. SINHA	
1428	FA-51/2010	ARUN SINHA	
1472	FA-52/2010	ARUN SINHA	
1429	FA-42/2010	ARUN SINHA	
9502	CONT(CV)-70/2021	SANJEEV KR. JHA	
975	SA-419/2019	MITHLESH KR. TIWARY	
803	LPA-112/2020	TULSI PRASAD	
2504	ARB. APPEAL-8/2022	RAVI YADAV	
9538	SA-498/1993	AISHWARY PRAKASH	
8185	LPA-349/2016	VIVEKANAND TIWARI	
764	LPA-762/2019	B. PRASAD	
804	WPC-5408/2019	TULSI PRASAD	

1931	WPC-2232/2021	TARUN KUMAR	
1140	WPC-3904/2015	VIKRANT KUMAR BHARTI	
10275	WP-6245/2009	AKASH KUMAR	
3680	WPS-6245/2009	MANOHAR PRAJAPATI	
1695	WPS-4614/2015	ALOK NANDI	
1686	MA-451/2015	ALOK NANDI	
1702	WPS-1964/2014	ALOK NANDI	
1823	WPC-5365/2019	SUNIL YADAV	
1721	WPC-4774/2011	SUNIL KR. YADAV	
3948	WPC-2002/2019	SUBHASH KUMAR	
1222	WPC-5711/2005	MANORANJAN KR. GHOSH	
1302	WPS-301/2017	MUKESH KUMAR	
1202	WPC-3104/2020	MANOJ KUMAR	
1784	WPC-3336/2019	ASHOK KUMAR AMBATHA	
1615	WPL-3898/2015	NIBARAN MAHTO	
1336	WPC-2669/2017	RAVI YADAV	
1568	WPC-1348/2021	AAMIR SOHAIL	
1656	WPS-5334/2017	MUKESH KUMAR	
10560	WPS-3624/2021	N.HAQUE	
959	WPC-495/2020	ROHIT KUJUR	
852	ABA-3856/2022	AQUIF GADDI	
1651	BA-15006/2021	GOPAL KUMAR	
10958	ABA-9396/2021	JITENDRA KR. SINHA	
1387	ABA-8983/2021	CHANDAN PRASAD	
10176	BA-9340/2021	UMESH YADAV	
871	BA-4266/2014	G.K. SINHA	
546	ABA-8412/2021	MITHLESH PRASAD	
9741	CR. MP-2692/2021	BINOD KUMAR	
9742	CR. MP-2691/2021	BINOD KUMAR	
1600	CR. REV.-67/2022	SANTOSH KR. MALTIYAR	
1534	CR. MP-1969/2017	CHANDAN PRASAD	
1596	CR. MP-2938/2021	MAHENDRA KR. ROY	
10866	CR. MP-2753/2020	G.K. SINHA	
324	CR. APPEAL(DB)-828/2012	MANOJ KUMAR	
1350	CR.MP-2254/2015	MITHLESH KR. TIWARY	
894	CR.MP-3690/2019	SUNIL KUMAR	
189	SA-74/2003	PRAKASH KR. VERMA	
795	WPC-5098/2014	VIRAJ KR. SINGH	
1723	FA-129/2007	SHYAM SUNDAR PRASAD	

DEFECTIVE REQUISITIONS			
SL. NO.	CASE NO.	APPLICANT NAME	
992	ABA - 9335/2021	VIKRANT KUMAR BHARTI	
6425	WPC - 2117/2018	AWADHESH KUMAR	
983	CR. APP DB - 587/2018	AQUIB GADDI	
1107	WPC - 6585/2007	UMESH KUMAR	
815	CR. REV. - 34/2017	JHARILAL YADAV	
589	CRMP - 1224/2011	SANTOSH KUMAR MAHTO	
226	CMP - 9196/2016	AKASH DEEP	

1561	WPS - 7443/2021	LAXMAN RAMANI	
1521	A. APPEAL - 08/2020	P.N. PANDEY	
1277	ARBITRATION APPEAL - 04/2018	AKASH KUMAR	
1523	C. REV - 11/2020	P. N. PANDEY	
1501	CR. APPL DB - 205/2016	VIVEKANAND TIWARI	
1719	WPS - 3092/2020	SUNIL KR. YADAV	
961	MA - 130/2019	ABIR GOPE	
1217	CR. APPL DB - 651/2018	SURENDRA PD. SINHA	
10870	WPC - 4433/2013	RAVINDRA YADAV	
1448	C.R. - 61/2001	ARUN SINHA	
179	CR. APP DB - 773/2012	SUNIL KR. PANDIT	
1293	WPC - 5146/2004	KRISHNA YADAV	
1396	ACQ. APPL - 19/2005	MANISH KUMAR	
10217	CONT CIVIL - 409/2020	DEEPAK KUMAR	
806	SA - 475/2016	BALESWAR CHOUDHRY	
1288	SA - 127/2005	I. KAIFY	
10882	SA - 35/1995	G. K. SINHA	
909	MA - 77/2010	JHARILAL YADAV	
1311	MA - 105/2008	VIKASH KUMAR GUPTA	
890	SA - 645/2015	VINIT RANJAN	
1106	SA - 198/2009	UMESH KUMAR	
ONLINE DEFECTIVE REQUISITION			
		APPLICANT NAME	AS PER REPORT BY CONCERNED SECTION
REQ52870222011855 :-CR. APPL(DB) - 636/2016		NEELKANTH CHATTERJEE	NO SUCH CASE INSTITUTED
REQ512230222023309 :-A.C.(DB) - 17/2020		MUKESH KUMAR	NO SUCH CASE INSTITUTED
REQ421130122063031 :-WP(CR.) - 222/2021		MANOJ KUMAR	NO REJOINDER FILED
REQ483150222015351 :-SA - 290/2002		DEEPAK KUMAR VERMA	NOT REQUIRED BY THE APPLICANT
REQ482150222011217 :- WPC - 512/2018		SAGAR KUMAR DEY	NO ORDER PASSED ON 5.04.19
REQ445010222121724 :- CMP - 537/2022		ABHISHEK KUMAR	NO SUCH CASE INSTITUTED
REQ424160122115215:- ABA - 202/2019		RAKESH KUMAR GUPTA	NO ORIGINAL IMPUGNED ORDER AVAILABLE